

## Declaration of Assets and Liabilities

Year....2023-24.....

I,...**RAKESH KUMAR**, son/daughter/wife of **SRI NAGENDRA PRASAD**

aged.....48..... years, belonging to .....**Bihar Vidhan Sabha Sachiwalaya..** service and presently working as **Bihar Vidhan Sabha, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			RAJNI KUMARI	SAURAV RANJAN	SRISHTY KUMARI	
(i)	Cash	20,000=00	10,000=00	5,000 =00	1,000 =00	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 52,805/- (2) RD in SBI of Rs. 5,000/- P.M for one Year	(1) SB A/C Rs. 2,46,951/- (2) B.O.I A/C Rs. 46,000/-	Canara Bank	Canara Bank	-
(iii)	Bonds, Debentures and Shares in companies	NIL	Sahara	NIL	NIL	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) NPS tier 1 of Rs. 50,000/- One Year (2) Postal Life Insurance annual premium Rs. 12,386/-	(1) LIC policy annual premium Rs. 4,312/- 4,831/- (2) P.P.F (S.B.I) 6,005/- & 12,010 (3) R.D (P.O)	(1) LIC policy annual premium Rs. 23,554/- (2) P.P.F (P.O.) (3) R.D (P.O.)	(1) LIC policy annual premium Rs. 23,554/- (2) P.P.F (P.O.) (3) R.D (P.O.)	-
(v)	Motor Vehicles (details of make, etc.)	Scooty BRO1HH -0599	Scooty BRO1BD- 9644	-	-	-
(vi)	Jewellery (give details of weight and value)	40 gm	100 gm	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-		
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-

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	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs. 1,02,116/- for the Assessment Year 2023-24 PAN No. AYYPK 4692 G	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

### C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :- 

0	5	0	1	1	9	7	6
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 (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :- 

PRIVATE SECRETARY
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(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... Rakesh Kumar .....

Name of Employee: RAKESH KUMAR

Designation: PRIVATE SECRETARY

Department..BIHAR VIDHAN SABHA PATNA

Place: PATNA

Date:.....05/02/2024.....

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**